

**Procedure for Allotment of Government Accommodation**

4520. SHRI M.V. CHANDRASHEKARA MURTHY:  
SHRI V. SREENIVASA PRASAD:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have decided to streamline the procedure of allotment of accommodation to its employees;

(b) if so, the details of the new procedure; and

(c) the details of steps Government propose to take to ease the shortage of Government accommodation in the capital?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). Allotment to Govt. employees are considered as per Allotment Residences (General Pool in Delhi) Rules, 1963.

(c) A sum of Rs. 22 crores have been allocated for construction of new general pool residential accommodation in the Annual Plan for 1990-91, out of this Rs. 4 crores have been allocated for the construction at Delhi.

**Closed Textile Mills**

4521. SHRI BABANRAO DHAKNE: Will the Minister of TEXTILES be pleased to state the names of Textile mills in Bombay that have permanently closed down since 1987?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): New Great Eastern Spg. & Wvg. Mills Co. Ltd.,

Modern Mills Ltd. No. 2, Swan Mills Ltd. (Unit Coorla Spg. & Wvg. Mills), Swan Mills Ltd., Sewree, Raghuvanshee Mills Ltd., and Kamal Mills Ltd. are the cotton/man-made fibre textile mills in Bombay lying closed since 1987. As per available information permission for permanent closure has not been given by the State Government under Section 25(0) of the Industrial Disputes Act in any of these cases.

**Hold of Big Mills on Reserves and Surpluses of Textile Mills**

4522. SHRI BABANRAO DHAKNE: Will the Minister of TEXTILES be pleased to state:

(a) whether according to a recent Reserve Bank of India survey only about 13 per cent of the large textile mills hold 60 per cent of all the reserves and surpluses of the entire industry and currently account for over 55 per cent of the new investment of the industry in fixed assets; and

(b) if so, the steps being taken to rectify these trends in the industry?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) As per available information, according to Reserve Bank of India, no survey of reserves and surpluses of big textile mills has been conducted by them.

(b) Does not arise, in view of (a) above.

**Institutions for Mentally Retarded Children**

4523. SHRI MANORANJAN BHAKTA:  
SHRI RAMESH CHEN-  
NINTHALA:

Will the Minister of WELFARE be pleased to state:

(a) whether the institutions for the mentally retarded children are inadequate to meet the requirements;

(b) if so, whether Government propose to open more such institutions; and

(c) if so, State-wise details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) Yes, Sir.

(b) and (c). Increased funding for voluntary organisations working for mentally retarded and spastic persons have been provided by the government during the current financial year.

**Assistance to Handicapped in Andaman and Nicobar Islands**

4524. SHRI MANORANJAN BHAKTA: Will the Minister of WELFARE be pleased to state:

(a) the details of financial assistance given to the Andaman and Nicobar Islands by Union Government for the development and rehabilitation of the handicapped during the last three years;

(b) whether this assistance was fully utilised; and

(c) if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) to (c). The information is being collected and will be laid on the Table of the House.

**World Disabled Day**

4525. SHRI UTTAM RATHOD:  
SHRI KALP NATH RAI:

Will the Minister of WELFARE be

pleased to state:

(a) the programmes launched on World Disabled Day observed in India on March 18, 1990 for the welfare of the handicapped persons;

(b) the details of funds allocated for the institutions engaged in the welfare of such persons; and

(c) the proposed allocation for the purpose during the current financial year?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) to (c). Although Government of India did not launch any special programme on this day, several functions were held by the Central and State Governments, the National Institutes and Voluntary Organisations to mark the occasion. The Government of India organised function to give away the National Awards to voluntary organisations, voluntary workers, disabled employees, employers and placement officers of the disabled and scientists working on technological inventions for their outstanding contribution and work done for the benefit and welfare of the disabled. These awards are expected to provide further encouragement and recognition to persons working with the Handicapped, State Governments, National Institutes and Voluntary Organisations on this day held special sports and cultural programmes for the disabled.

The Government through its on-going schemes continued to support programmes for the education, training, placement, provision of artificial aids and appliances, etc. to handicapped persons through Govt. and Non Govt. institutions.

The funds allocated by the Central Government for the Welfare of Handicapped from 1987-88 onwards is as follows: